स्टैम्स तहसील अमेठी में प्राप्त हुए, सिर्फ अमेठी से। मार्च-अप्रैल के बाद से आज तक पता नहीं कितने लाखों के स्टैम्प्स जो फर्जी थे, नकली थे, उनका सर्कुलेशन हुआ होगा। इन पर कितने लोगों ने अपनी जायदाद का रजिस्ट्रेशन करवाया, इसकी कोई जांच नहीं हुई। वहां पर दुर्भाग्य से तहसीलदार महोदय माननीय जिला अधिकारी महोदय के रिश्तेदार हैं। इसलिए उनके खिलाफ कोई जांच नहीं हुई और न कोई पूछ-ताछ हुई। जैसा कि पूरा सदन देख रहा है, पूरा देश देख रहा है कि बड़े-बड़े घपलों में एक्शन जरूरत होते हैं, वहां भी ऐक्शन हुआ लेकिन यह ऐक्शन किनके खिलाफ हुआ? वहां पर दो सौ-तीन सौ जो स्टेम्प वेंडर्स हैं, जो स्टेम्प बेचकर अपनी रोजी रोटी चलाते हैं, उनके खिलाफ ही ऐक्शन हुआ और इसके अलावा कोई ऐक्शन आज तक नहीं हुआ।

मैं चाहता हूं कि इस समय माननीय गृह मंत्री जी और वित्त मंत्री जी यहां पर बैठे हैं। मैं चाहता हूं कि आप इसकी जांच कराएं। जनपद सुल्तानपुरी में जिला अधिकारी के दफ्तर से और अमेठी तहसील में यह जो घपला हुआ है इसमें करीब 87 लाख रुपए का घपला तहसीलदार के दफ्तर में हुआ है और इस पर आज तक कोई ऐक्शन नहीं हुआ। मैं आज सदन में आपके माध्यम से गुजारिश करना चाहता हूं कि इसकी जांच हो। अभी दो-तीन दिन पहले खबर मिली कि वहां पर रेड करने के लिए पुलिस का एक दस्ता गया तो जिला अधिकारी महोदय ने रेड के लिए मना कर दिया, उनको ऐसा करने से रोक दिया। इस तरह से वहां पर कोई जांच नहीं होगी। मैं मांग करता हूं कि माननीय वित्त मंत्री यहां हैं, गृह मंत्री यहां हैं, आपके माध्यम से मैं चाहता हूं कि इस मामलों में छोटे-छोटे लोग जो मुश्किल से अपनी रोजी-रोटी कमाते हैं, उनके खिलाफ ऐक्शन लेना, किसी की लाइसेंस डीलाइसेंस कर दिया, किसी को जेल में बंद कर दिया, केवल ऐसा न करके, जिसके पास दफ्तर की चाभी रहती है, उससे पूछताछ की जाय। उससे आज तक पूछताछ नहीं की गयी है। मैं सदन के माध्यम से मंत्री महोदय से चाहता हूं कि वे इसको सीरियसली लें और वित्त मंत्री जी इस बारे में सदन को आश्वस्त करें कि इसके बारे में सरकार वाकई सोचेगी।

Move to shift Government Engineering College from Vellore to Bargur in Tamil Nadu

SHRI T. A. MOHAMMED SAOHY (Tamil Nadu): Madam Deputy Chair-person, this is regarding the engineering college being shifted from Vellore to another place, Bargur, 100 miles away. During the DMK rule in Tamil Nadu, the then Chief Minister, Dr. Kalaignar Karunanidhi had named North Arcot District as North Arcot Ambedkar District. This is the only district which has been named after Baba Saheb Dr. B. R. Ambedkar in the entire nation. This name has not found a place even in his birth district. The then Chief Minister of Tamil Nadu, Dr. Kalaignar Karunanidhi sanctioned Government Engineering College for the district on 1-7-90. This college started in the month of October 1990 commenced admitting students for the academic year 1990-91. The college is benefiting the siudents of North Arcot Ambedkar and Sambuvarayar districts and other neighbouring districts. The college has become a full-fledged engneering college. The Central Government Education Department also have recognised it and students were admitted for 1990-91, 1991-92 and 1992-93 academic years. Surprisingly, for the 1993-94 academic year, the Tamil Nadu Government, in its G. O. M. S. 669/93, dated 9-7-93, ordered the shifting of the Government Engineering College to Bargur, in Dharmapuri District, more than 100 miles away from the existing location. A point to be noted is that Bargur is the Assembly Constituency from where the Chief Minister had been elected.

Now, the people of North Arcot District, from all sections, forgetting their caste, creed, colour and party, joined together and urged the Tamil Nadu Government not to shift the Government Engineering College to Bargur.

To stress their demand, the citizens and students of the district, the representatives of the public belonging to all walks of life, district leaders of all parties, namely, the D.M.K., Congress (I), C.P.I. (M), C.P.I., Janata Dal, Muslim League and the Republican Party, participated in a token hunger strike on 12-8-93. All types of business associations, chambers of commerce rotary and lions clubs, social organisations as well as political party leaders have formed an Action Committee on 17-8-93 and have appealed to the Government of Tamil Nadu and the Governor of Tamil Nadu to desist from shifting the Government Engineering College to Bargur. But the Tamil Nadu Government has turned a deaf ear to our appeal. They have also proposed to have a total *bandh* in the entire district on 24-8-93.

Madam, this sort of an unreasonable act amounts to misuse of power. There is no harm in starting a new engineering college at Bargur, but we fail to understand why an existing college which benefits the students of the area very well should be shifted to another district.

I, therefore, request the Government to take immediate action and not shift the Government Engineering College fron

Vellore, in North Arcot Ambedkar District, to Bargur, in Dharmapuri District, in the larger interests of the people of North Arcot Ambedkar District.

SHRI TINDIVANAM G. VENKATRAMAN (Tamil Nadu) : Madam, I associate myself with the Special Mention made by Mr. Saqhy.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Madam, I also associate myself with this Special Mention.

SHRI J. S. RAJU (Tamil Nadu) : Madam, I also associate myself with it.

Modernisation of Rourkela Steel Plant

SHRIMATI MIRA DAS (Orissa) : Madam Deputy Chairman, my Special Mention is in relation to the Rourkela Steel Plant.

The Rourkela Steel Plant is undergoing a modernisation-cum-expansion programme, investing a sum of more than Rs. 4,000 crores. It is scheduled to be completed by December, 1995. A lot of information has been received from various quarters-regarding the misplaced priorities of the ongoing modernisation programme. Doubts have also been raised regarding the return on the massive investment.

The Rourkela Steel Plant is the pride not only of the State of Orissa, but of the whole country. It had the pride of being the first public sector undertaking to be set up after Independence. But today, the Rourkela Steel Plant has the unfortunate distinction of being the last steel plant to be modernised. This reflects the low priority accorded to the plant by the Union Government.

The Rourkela Steel Plant was initially set up with a group of German companies forming a consortium to finance the construction work. On the other hand, the steel plants at Bihilai and Bokaro were set up with aid from the erstwhile U.S.S.R, and there was no dearth of funding. As a result of the liberal funding due to the bilateral relationship between the two countries, today, Bhilai and Bokaro are having a capasity of 4 million tonnes. In the case of Rourkela Steel Plant, it has never got the due priority of the Union Government and was painfully deprived of any further investment for expansion. Since 1968, the Rourkela Steel Plant was given the benefit of only some minor product diversification by some meagre investment.

The plight of the Rourkela Steel Plant is clearly evident from the fact that in spite of it being starved of power from the Orissa State Electricity Board, the sanction for the much needed captive power plant was not accorded.

1.00 P.M.

This was during the period when the State of Orissa, from being a power surplus State, plunged down to be a power deficient State.

Madam, after this long period of neglect, it dawned upon the Union Government to have a modernisation programme for the Rourkela Steel Plant in late 80s. Here also things were not in order right since the beginning of the programme due to unilateral appointment of Consulators. The appointment was done bypassing all procedural norms and regulations.

Therefore, Madam, I apprehend that the expansion and the modernisation programmes for the development of the Rourkela Steel Plant may not be success-fal up to the expectation.

SHRI SARDA MOHANTY (Orissa) : Madam, I associate myself with her.

Malpractices in relief measures for flood-affected areas fat Punjab

श्री भूपेन्द्र सिंह मान (नाम निर्देशित) : मैडम, नैचुरल कैलामिटिज जब भी, जहां भी आती है उनमें बहुत नुकसान होता है और जो उसके असर में आते हैं उनका तो बहुत ज्यादा नुकसान होता है । इस बार पंजाब में जो बाढ़ आई उसमें बहुत, पिछले सालों से ज्यादा नुकसान हुआ और पिछले सारे रिकार्ड उसने तोड़ दिए । सारे पंजाब के जिले उससे प्रभावित हुए हैं । यह कुदरत की श्रापी ? तो थी ही पर इसमें मानवीय तरक्की की जो कार्यवाहियां हुई हैं जैसे सड़कें बनना, उनके नीचे कल्वर्ट न होना, वे भी इस जिम्मेदारी से मुक्त नहीं की जा सकती हैं । अब इन श्रापी के कारणों में ड्रेनों की सफाई न करना, सड़कों के नीचे बहाव न रखना, प्रापर उनका मेन्टिनेंस न करना है । दरियाओं के जो बन्ध हैं उनको मेन्टन न करना है । इन कारणों से यह सारा कुछ बहुत शिद्दत से हुआ है । बहुत जानें गई हैं, जानवरों का, फसलों का बहुत नुकसान हुआ है । मकान बरबाद हुए हैं, मशीनरी का नुकसान हुआ है । इन सारे नुकसानों से ज्यादा जो मानव जाति का, लोगों की जानों का नुकसान हुआ है, उसका तो कोई कम्पेनसेशन दिया ही नहीं जा सकता है, उसका अंदाजा नहीं किया जा सकता है । फिर भी आज के अंदाजों के मुताबिक 15 हजार करोड़ के आस पास के नुकसान का वहां अंदाजा लगाया जा रहा है ।

अब सरकार कम्पेनसेशन तो कहती है कि दे नहीं सकती लेकिन रिलीफ की बात है कि रिलीफ दी जाएगी । लोगों को रिलीफ देने के संबंध में सरकार गांव-गांव जाकर इस्टीमेट कर रही है कि कितनी फसल का नुकसान हुआ, कितना घरों का नुकसान हुआ जानवरों